Annexure-7

Name of the corporate debtor: VGS Realty Construction Private Limited; Date of commencement of CIRP: 14-08-2024; List of creditors as on: 01-12-2024

List of operational creditors (Government Dues)

Amount (In Rs.)

Sl. No.	Details of Claimant		Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable					
1	Employees Provident Fund Organisation		30.10.2024	1,480,287	1,480,287	14B and 7Q	No	-	-	-	-	-	
	TOTAL			**1,480,287**	**1,480,287**								

DILIP VASUDEO GUPTA

Digitally signed by DILIP VASUDEO GUPTA
DN: c=IN, o=Personal, title=1058, pseudonym=mZLDFF2FhqCHLpOrO4s6CSn0YF6NTxGs, 2.5.4.20=7478dada270cd747296aefb7b66ce86c7a441dad66b4c700c5aba7a585fdb3e3, postalCode=400097, st=Maharashtra, serialNumber=5d9fea3cc81eec3cea273266311 2d5efc75f1b560b180975a3a12c7863aa6ea3, cn=DILIP VASUDEO GUPTA
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